

## ACT No. XVI OF 1883.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor General on the 4<sup>th</sup> October, 1883.)

An Act for the protection of Inventions exhibited in the Exhibitions of India.

WHEREAS it is expedient that such protection as is hereinafter mentioned should be afforded to the inventors of new manufactures who are desirous of exhibiting them at Exhibitions to be held in India; It is hereby enacted as follows:—

1. (1) This Act may be called the Protection of Inventions Act, 1883; Short title.

(2) And it shall come into force at once.

Commencement.

2. It shall be read with, and taken as part of, Act XV of 1859 (for granting exclusive privileges to inventors). Act to be read with Act XV of 1859.

3. If, within six months from the time of the opening of an Exhibition, a person, being the inventor and exhibitor of any manufacture exhibited at that Exhibition, petitions the Governor General in Council, under Act XV of 1859, for leave to file a specification of his invention, the circumstance that the invention has at any time after the opening of the Exhibition been publicly used or made publicly known shall not prevent the invention being deemed to have been at the time of presenting the petition a new invention for the purposes of the said Act. Inventions exhibited when to be deemed new though publicly used or made publicly known.

4. In this Act, "Exhibition" means the International Exhibition to be held in the years one thousand eight hundred and eighty-three and one thousand eight hundred and eighty-four at Calcutta, and any Meaning of term "Exhibition".

Exhibition

Exhibition to be held in India which the Governor General in Council may, on the application of any persons desirous of holding the Exhibition, by notification in the *Gazette of India*, declare to be, in the judgment of the Governor General in Council, calculated to promote Indian art or industry, and to prove beneficial to the mercantile, agricultural or industrial classes of Her Majesty's subjects in India.